

**GOVERNMENT OF RAJASTHAN**  
**Law & Legal Affairs Department**

No.F.9(4)Raj/Vad/ 88 Pt.

Jaipur dated. 01-10-2019

**ORDER**

Appearance fee of Rs.15,000/- (Fifteen thousand rupees) per day per case for effective date of hearings only, is hereby determined, in favour of Dr. Manish Singhvi, Sr. Advocate cum Addl. Advocate General for appearing before the Hon'ble Supreme Court of India, New Delhi. Other charges viz drafting etc. shall be payable according to the departmental order dated 5/6/2015.

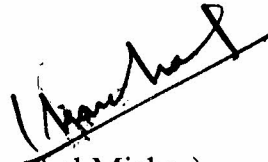
This bears approval of the Finance Department vide ID No.101904214 dated 25/9/2019.

sd-  
(Vinod Kumar Bharwani)  
Pr. Secretary, Law

Copy forwarded to the following for information and necessary action:-

1. Pr.Secretary/OSD (s), Hon'ble Chief Minister, Rajasthan, Jaipur
2. OSD , Hon'ble Law Minister, Rajasthan, Jaipur
3. P.S. to Chief Secretary/Pr. Secretary/ Secretary/Special Secretary
4. Secretary, RPSC,Ajmer/Rajasthan Legislative Assembly/Lokayukt Jaipur/ Director, Public Relations, Jaipur
5. Advocate General of Rajasthan, Jaipur/ All Addl. Advocate General, Jaipur/Jodhpur.
6. Dr.Manish Singhvi, Sr. Advocate & Additional Advocate General, R-9, Hauz Khas, New Delhi-110016
7. All District and Session Judge, Rajasthan.
8. All District Collector/ District S.P./Accountant General, Rajasthan, Jaipur/ Commissioner, Revenue Board, Ajmer.
9. All Addl. Advocate General/ Advocate on record/ Senior Penal Lawyers/ Panel Lawyers, New Delhi.
10. Registrar General/ Registrar, Hon'ble Supreme Court, New Delhi.
11. Secretary, Home Ministry/ Law Ministry, Govt. of India, New Delhi.
12. All Legal Cell of Law Department.
13. All Govt. Advocate/ Govt. Councils, Jaipur/Jodhpur.
14. T.O. Govt. Secretariat, Jaipur
15. DDO/AAO-Ist, State Litigation, Jaipur
16. Guard file.

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(Chanchal Mishra)  
Law Secretary